

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal No. 35 of 2014 and Appeal No. 30 of 2014 & IA-47 of 2014**

**Dated : 16<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 35 of 2014**

**Punjab State Power Corporation Ltd. ... Appellant (s)**  
**Versus**  
**M/s Everest Power Pvt. Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Varun Pathak for PTC  
Mr. Tarun Johri for R-1  
Ms. Shikha Ohri for R-3

**Appeal No. 30 of 2014 & IA-47 of 2014**

**M/s Everest Power Pvt. Ltd. ... Respondent (s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Anr. ... Appellant (s)**

Counsel for the Appellant(s): Mr. Tarun Johri

Counsel for the Respondent(s): Mr. Varun Pathak for R-3

Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Ms. Shikha Ohri for R-1

**ORDER**

We have heard Mr. Anand K. Ganesan, Learned Counsel for the Appellant in Rejoinder in Appeal No. 35 of 2014.

Post the matter for further hearing on **17.7.2014 at 2:30 PM.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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